

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Neeraj Khatri
CBI/199/2019**

24.08.2020

Pr. (on screen): Sh. Praneeet Sharma, Id. Sr. PP for CBI

A-1 Neeraj Khatri is present alongwith Id. proxy counsel Sh. Shiv Shankar Singh

A-2 Vaikundarajan is absent

Sh. Harsh K. Sharma and Ms. Vaibhavi Sharma, Id.
Counsels for A-2 and A-4 (Company)

A-3 Subbulakshmi is present alongwith Id. counsel Ms. Shwetima Dwivedi

Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

An application for exemption from personal appearance on behalf of A-2 Vaikundarajan has been received from the end of his Id. counsel Sh. Harsh K. Sharma. A-4 Company is represented by A-2. For the reasons mentioned in the application, A-2 and A-4 are exempted from their personal appearance only for today through Id. counsel present.

Sh. Shivshankar Singh, Id. proxy counsel states that the main counsel Sh. Ajit Kumar Singh is not available today due to some other urgent matter in Hon'ble High Court.

Let the matter be listed on **31.08.2020** for entire rebuttal submissions.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/24.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Parvesh Jain & Ors.
CC No. 175/2019**

24.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI

A-1 Parvesh Jain and A-2 Ruchi Jain are present alongwith Id. counsel Sh. Lalit Valecha

A-3 is present alongwith Id. counsel Sh. Shailab Pandey

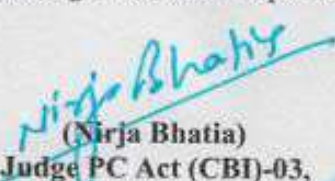
A-4 Arun Kumar Goyal and A-6 Kuppuswami are present alongwith Id. counsel Sh. Vikas Walia

A-5 Saurabh Tanwar has been exempted permanently from his personal appearance through his Id. counsel Sh. Anil Thomas, who is present today

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Written submissions on behalf of A-1 Parvesh Jain and A-2 Ruchi Jain received from the end of their Id. counsel Sh. Lalit Valecha. Copy supplied to Id. Sr. PP for CBI.

Let the matter be listed on **15.09.2020** for arguments on the point of charge.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/24.08.2020